

Securities Appellate Tribunal  
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :18/10/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION1810-AT11.00AM-11.05A.M.**

**251-ADM-COURTCODE-AADHARAO-AT11.05AM**

1	SEBI Appeal	811/2023	JILS RAICHAND MADAN Vs. SEBI	Vikas Bengani Adv
Sub Matter :		Misc. Application/0001183/2023		
Sub Matter :		Misc. Application/0001182/2023		
	Misc. Application	1182/2023	JILS RAICHAND MADAN-DELAY Vs. SEBI	Vikas Bengani Adv
(Main Matter Number :SEBI Appeal/0000811/2023)				
	Misc. Application	1183/2023	JILS RAICHAND MADAN-EXEMPTION Vs. SEBI	Vikas Bengani Adv
		( /0000 )		
(Main Matter Number :SEBI Appeal/0000811/2023)				

**233-ADM-COURTCODE-REVIEW-AT-11.10AM**

2	SEBI Appeal	812/2023	Lall Investment Ltd Vs. BSE And Anr.	ANJALI AGARWAL ADV
Sub Matter :		Misc. Application/0001325/2023		
Sub Matter :		Misc. Application/0001326/2023		
	Misc. Application	1325/2023	Lall Investment Ltd-Exemption Vs. BSE LTD AND Anr.	ANJALI AGARWAL ADV
(Main Matter Number :SEBI Appeal/0000812/2023)				
	Misc. Application	1326/2023	Lall Investment Ltd-Delay Vs. BSE And Anr.	ANJALI AGARWAL ADV
(Main Matter Number :SEBI Appeal/0000812/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>657-ADMISSION-COURTCODE-CLIENTFUNDS-AT11.12AM</u></b>				
3	SEBI Appeal	813/2023	Rapid Capital Services Vs. N.S.E.I.L	Prakash Shah And Associate
4	SEBI Appeal	814/2023	Kedia Capital Services Pvt Ltd Vs. N.S.E.I.L	Prakash Shah And Associate
Sub Matter :		Misc. Application/0001210/2023		
	Misc. Application	1210/2023	Kedia Capital Services Pvt Ltd-Delay Vs. N.S.E.I.L	Prakash Shah And Associate
(Main Matter Number :SEBI Appeal/0000814/2023)				
<b><u>829-PARTHEARD-COURTCODE-BOXTRADE-11.14AM</u></b>				
5	SEBI Appeal	745/2023	Jio Financial Services Ltd Vs. SEBI	anagram partners
Sub Matter(Disposed) :		Misc. Application/0001142/2023		
Sub Matter(Disposed) :		Misc. Application/0001063/2023		
Sub Matter :		Misc. Application/0001064/2023		
	Misc. Application	1064/2023	Jio Financial Services Ltd-Stay Vs. SEBI	anagram partners
(Main Matter Number :SEBI Appeal/0000745/2023)				
<b><u>100PARTHEARD-CODE-REJECTEDCOMPLAINTS-AT11.40AM</u></b>				
6	SEBI Appeal	709/2021	ASHOK DAYABHAI SHAH AND ORS Vs. SEBI AND OTHERS	J. Sagar Associates  Shardul A. Mangaldas- R. 2,Sonu T., Adv-R.5
Sub Matter :		Misc. Application/0001308/2021		
	Misc. Application	1308/2021	ASHOK DAYABHAI SHAH AND ORS.- URGENCY APP Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000709/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	710/2021 ( /0000 )	Pina Shah and Anr. Vs. SEBI AND OTHERS	Garima Mehrotra Advocate
Sub Matter :		Misc. Application/0001310/2021		
16	Misc. Application	1310/2021	Pina Shah and Anr. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000710/2021)				
	SEBI Appeal	711/2021	Brics Securities Ltd. Vs. SEBI	Aagam Doshi, Advocate
Sub Matter :		Misc. Application/0001312/2021		
	Misc. Application	1312/2021	Brics Securities Ltd. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000711/2021)				

**101-ADMDISPOSAL-COURTCODE-POLICYHOLDERS-AT11.45AM**

7	IRDA Appeal	13/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Mr. Venkatesh Dhond, Senior Advocate i/b Tuli Co  Mr. Mustafa Doctor, Senior Advocate i/b. K. Ashar A
Sub Matter :		IRDA-MISCAPPLICATION/0000012/2020		
Sub Matter :		IRDA-MISCAPPLICATION/0000017/2020		
Sub Matter(Disposed) :		IRDA-MISCAPPLICATION/0000004/2022		
Sub Matter(Disposed) :		IRDA-MISCAPPLICATION/0000005/2022		
	IRDA-MISCAPPLIC ATION	12/2020	TATA AIG General Insurance Co. Ltd.-exemption application Vs. IRDA	Tuli and Co.  K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000013/2020)				
	IRDA-MISCAPPLIC ATION	17/2020	TATA AIG General Insurance Co. Ltd.-STAY APPLICATION Vs. IRDA	Tuli and Co.  K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000013/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>216-DISPOSAL-COURTCODE-TERMINALSDISABLED-AT11.50AM</u></b>				
8	SEBI Appeal	316/2021	Narayan Securities Vs. NSEIL	MUKESH MOHAN GOYAL ADVOCATE Mr. Vishal Kanade, Adv i/b MKA
Sub Matter(Disposed) : Misc. Application/0000203/2021				
	SEBI Appeal	439/2021	NARAYAN SECURITIES LIMITED Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter(Disposed) : Misc. Application/0000634/2021				
Sub Matter(Disposed) : Misc. Application/0000963/2021				
Sub Matter(Disposed) : Misc. Application/0000964/2021				
<b><u>669-DISPOSAL-COURTCODE-MFUNITS-AT11.55AM</u></b>				
9	SEBI Appeal	811/2022	DHRUV AGRAWAL AND ANR Vs. SEBI	Juris Matrix Partners LLP
Sub Matter(Disposed) : Misc. Application/0001782/2022				
Sub Matter : Misc. Application/0000003/2023				
	Misc. Application	3/2023	DHRIV AGARWAL AND ANR-STAY OF IMPUGNED ORDER Vs. SEBI	Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000811/2022)				
<b><u>733-DISPOSAL-COURTCODE-KSBLINSPECTION-AT12NOON</u></b>				
10	SEBI Appeal	875/2022	ADITYA BIRLA FINANCE LIMITED Vs. SEBI	Khaitan and Co
Sub Matter(Disposed) : Misc. Application/0001282/2022				
Sub Matter(Disposed) : Misc. Application/0000116/2023				
	SEBI Appeal	961/2022	Mr. V.R.Venkatesh Vs. SEBI	Gaurav Agarwal, Advocate
Sub Matter(Disposed) : Misc. Application/0000117/2023				
Sub Matter(Disposed) : Misc. Application/0000900/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	962/2022	Gautam Thapar and Ors. Vs. SEBI	Bharucha and Partners
	Sub Matter(Disposed) :	Misc. Application/0000139/2023		
	Sub Matter(Disposed) :	Misc. Application/0000264/2023		
	SEBI Appeal	963/2022	B.Hariharan Vs. SEBI	Regstreet Law Advisors
	Sub Matter(Disposed) :	Misc. Application/0000127/2023		
	SEBI Appeal	964/2022	Indusind Bank Limited Vs. SEBI	Shardul Amarchand Mangaldas and Co.
	Sub Matter(Disposed) :	Misc. Application/0000131/2023		
	SEBI Appeal	965/2022	Madhav Acharya Vs. SEBI	Visesha Law Services
	Sub Matter(Disposed) :	Misc. Application/0000138/2023		

**751DISPOSAL-CODE-NONCOMPLIANCE-AT12.05PM**

11	Misc. Application	1267/2022	MUKTA AGARWAL AND ANR.-DELAY Vs. SEBI AND ORS.	Adv. Mansi Pokar
	(Main Matter Number :	SEBI Appeal/0000862/2022)		
	SEBI Appeal	862/2022	MUKTA AGARWAL AND ANR. Vs. SEBI AND ORS.	Aagam J. Doshi, Advocate
	Sub Matter :	Misc. Application/0001267/2022		
	Sub Matter(Disposed) :	Misc. Application/0000126/2023		
	Sub Matter :	Misc. Application/0000140/2023		
	Sub Matter :	Misc. Application/0000465/2023		
	Sub Matter :	Misc. Application/0000727/2023		
	Misc. Application	140/2023	MUKTA AGARWAL AND ANR.-INTERIM RELIEF Vs. SEBI AND ORS.	S. K. Jain and Co.
	(Main Matter Number :	SEBI Appeal/0000862/2022)		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	465/2023	ASHOKA VINIYOGA LTD-ADDITIONAL DOCUMENTS Vs. SEBI AND ORS.	Cyril Amarchand Mangaldas Advocates and Solicitors
(Main Matter Number :SEBI Appeal/0000862/2022)				
	Misc. Application	727/2023	MUKTA AGARWAL AND ANR Vs. SEBI AND ORS.	Aagam Doshi and Co. Advocates
(Main Matter Number :SEBI Appeal/0000862/2022)				

**395DISPOSAL-COURTCODE-DOLLARREGISTRATION-AT12.10PM**

12	SEBI Appeal	239/2023	DOLLAR ADVISORY AND FINANCIAL SERVICES Vs. SEBI	Vedchetan Patil Advocate
Sub Matter :		Misc. Application/0000632/2023		
	SEBI Appeal	240/2023	DOLLAR ADVISORY AND FINANCIAL SERVICES Vs. SEBI	Vedchetan Patil Advocate
Sub Matter :		Misc. Application/0000633/2023		

**269-DISPOSAL-CODE-INVESTMENTADVISER-AT12.15PM**

13	SEBI Appeal	456/2023	MR. MUKESH VISHWAKARMA Vs. SEBI	Mukesh Vishvakarma
Sub Matter :		Misc. Application/0000975/2023		
	SEBI Appeal	457/2023	MR. MUKESH VISHWAKARMA Vs. SEBI	Mukesh Vishvakarma
Sub Matter :		Misc. Application/0000976/2023		

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	Misc. Application	975/2023	SEBI DELAY IN REPLY Vs. MUKESH VISHWAKRMA	M/S. MANSUKHLAL HIRALAL AND CO.
(Main Matter Number :SEBI Appeal/0000456/2023)				
	Misc. Application	976/2023	SEBI DELAY IN REPLY Vs. MUKESH VISHWAKRMA	M/S. MANSUKHLAL HIRALAL AND CO.
(Main Matter Number :SEBI Appeal/0000457/2023)				

**286-DISPOSAL-CODE-CAPACIOUSWTM-AT12.20PM**

14	SEBI Appeal	659/2023	Gurbaksh Singh Vs. SEBI AND ORS	PUNEET KANSAL ADV
Sub Matter :		Misc. Application/0001347/2023		
44	Misc. Application	1347/2023	SEBI DELAY IN REPLY Vs. Gurbaksh Singh	THE LAW POINT Adv
(Main Matter Number :SEBI Appeal/0000659/2023)				